

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-460(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Sonitech Travels Company Vs. Centre for
Vocational & Entrepreneurship Studies**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Md. Sajahan, Advocate for OC

ORDER

Notice to the Respondent vide all modes, returnable on 28th November,
2017. Dasti as well. Affidavit of service be filed.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)